

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Saravana Stores Gold Palace Pvt Ltd

PETITION NUMBER : IBA/135/2020

APPLICATION NUMBER: [2] a) IA(IBC)/346(CHE)2023
b) IA(IBC)/355(CHE)2023

ORDER

a. IA(IBC)/346(CHE)2023 IN IBA/135/2020

Ld. Counsel from Indumathi Ravi & Associates appears on behalf of the Applicant.

This application has been filed by the Liquidator attaching therewith the Preliminary Report which pertains to the progress of the liquidation process of the CD. The said report is taken on record with all exceptions and the application is disposed of.

b. IA(IBC)/355(CHE)2023 IN IBA/135/2020

Ld. Counsel from Indumathi Ravi & Associates appears on behalf of the Applicant.

This application has been filed by the Liquidator attaching therewith the Asset Memorandum pertaining to the liquidation process of the CD. The said report is taken on record with all exceptions and disposed off.

SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

SS

SD-

Justice (Retd.) T.KRISHNA VALLI
MEMBER (JUDICIAL)